NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **HON'BLE MEMBER (TECHNICAL)** **TMT. T.KRISHNA VALLI** **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/71/KOB/2019
SECTION	SEC. 213,241 & 242 C/ACT
NAME OF PARTIES	T R VENUGOPAL & 3 OTHERS V/S ELITE FOODS PVT LTD & 16 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	VIJAY V PAUL, GOKUL KRISHNAN R.
RESPONDENTS ADVOCATE/ PROFESSIONAL	MENON & PAI, ANIL D NAIR, PHILIP MATHEW

28 JUNE 2024

O R D E R

IA(C/ACT)/ 104/KOB/2024 in CP/71/KOB/2019

At the request of the parties, Registry is directed to list this matter on **01.07.2024.**

CP/71/KOB/2019

Learned representing Counsel, Ms. Angela appears physically on behalf of the Petitioners. Learned Counsel, Mr. Sandeep Singhi appears on behalf of the Respondents through virtual mode.

Counsel for both sides submits that the Writ Petition filed before the Hon'ble High Court of Kerala in the subject matter has been reserved for orders and orders have not been pronounced and requested to post this matter on 01.07.2024.

At the request of the parties, Registry is directed to list this matter on **01.07.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)